

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1339  
ANSWERED ON:02.03.2006  
DEVELOPMENT OF CIVIL AVIATION INFRASTRUCTURE  
Chowdhury Shri Adhir Ranjan

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has formulated any action plan for the development of Civil Aviation infrastructure for providing all facilities to the air passengers in each State;
- (b) if so, the details in this regard;
- (c) whether the private companies have been invited and negotiated for air traffic management to link up air travel from State to State under any arrangement and control; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) & (b) Development of Civil Aviation infrastructure at airports is a continuous process and is taken up by Airports Authority of India (AAI) in phased manner depending upon traffic demand, availability of land etc. Action is also taken to provide essential passenger facilities and amenities in the terminal building at all operational airports. To meet the growing requirement of passengers various measures have been taken by AAI, details of which are as under: Construction of new terminal buildings has been started / is planned at Gaya, Agatti, Vishakhapatnam, Dibrugarh, Varanasi, Udaipur, Khajuraho, Surat, Porbandar, Amritsar, Ahmedabad, Kangra, Pathankot, Madurai, Trichy, Mangalore, Jaipur, Dehradun, Mysore, Cooch Behar, Aurangabad, Jaisalmer, Trivandrum, Shillong, Chandigarh and Jorhat. Expansion and modification of terminal buildings alongwith other facilities has also been started / is planned at Calicut, Srinagar, Bangalore, Bhopal, Ranchi, Pune, Lucknow, Guwahati, Nagpur, Hyderabad, Coimbatore, Raipur, Jorhat, Jammu and Bhubaneshwar.

(c) & (d) As per AAI Act, the power to provide air traffic management and air traffic services at all civil airports in India has been vested with AAI as the designated authority. Therefore, there is no proposal to involve private companies in such matter.